

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Regn. NO. 801 (T) OF 1986

Kansal Kumar vs. UOI (m/o Defence)

(A)

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	9-X-86	Hon. D.S. Misra - AM. Hon. G.S. Sharma - JM. Sri K.C. Sinha, files his vakalatnama on behalf of defendant. The plaintiff is not present. Fresh notices were issued to him. List Jr for hearing on 6-11-86. } members (A) members (J)	<p><u>Office Report</u></p> <p>1- R.S. No. 456/84 received on transfer from Munshi Lucknow.</p> <p>2- <u>Cause of Action</u> Recovery of LTC Advance.</p> <p>3- <u>positions at the stage of transfer</u> i - WS filed. ii - pending for F.O.</p> <p>4- Notice issued to both the parties by Regd. post.</p> <p>5- No undelivered Regd. Caus returned back so far.</p> <p>Submitted for orders. <u>Aspalhi</u> 7/10/86</p>
	6-11-86	Hon. D.S. Misra - AM. Hon. G.S. Sharma - JM. Sri K.C. Sinha appears for the defendant. No one is present for the plaintiff despite sufficient service. The suit is dismissed in default of the plaintiff. } members (A) members (J)	<p>OR In compliance with Hon. Tribunal's order dt: 9/X/86, notice issued by regd. post to both parties on 6-11-86, but no undelivered regd. cover recd back. Submitted 5/11/86</p>